

(b) the names of the countries other than the Arab countries which have gone in for such a facility for their languages; and

(c) what will be the initial and recurring expenditure for introducing Hindi in the U.N.O. and what will be its utility in view of the fact that many Indian representatives at U. N. do not speak or understand Hindi?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) No expenditure was incurred by the Government on the speech made in Hindi in the UN General Assembly. The interpretation into English was provided by a member of the Indian delegation.

(b) English, French, Spanish, Russian and Chinese have been official languages of the UN from the inception of the Organisation. In 1974, the General Assembly approved a proposal that certain documents be issued in German. The expenditure on this is being financed by three German speaking States.

(c) The initial expenditure for introducing Hindi in the UN is likely to cost approximately Rs. 12 crores for the first three years. This would not include a 7.5 per cent increase each year on account of inflation. For every subsequent year, an amount of Rs. 4.2 crores, in addition to an annual 7.5 per cent increase on account of inflation is likely to be incurred.

While the Foreign Minister's speech in the General Assembly has been widely welcomed in India and received due recognition of its significance abroad, the final decision on what further steps should be taken to promote Hindi as an international language will be taken after due consideration of financial and other aspects of the question.

Nuclear Test by China

310. SHRI RISHI KUMAR MISHRA: Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that China has conducted a successful nuclear test on the 17th September, 1977, as has been reported in the Press; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE) : (a) Government has seen Press reports to the effect that China had conducted a nuclear weapons test in the atmosphere at its test site near Lop Nor on 17 September, 1977.

(b) Government remains totally opposed to any nuclear weapon test conducted by any State anywhere and in any environment.

Indo-Bangladesh Talks on Ganga Waters

311. SHRI SHYAMLAL GUPTA: SHRIMATI SUSHILA SHANKAR ADIVAREKAR: SHRIMATI AMARJIT KAUR: DR. RAJAT KUMAR CHAKRABARTI: SHRI SWAMI DINESH CHANDRA : SHRI NRIPATI RANJAN CHOUDHURI: SHRI KRISHNA RAO NARAYAN DHULAP :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether a delegation from Bangladesh visited India in September, 1977 to resume talks on sharing of Ganga waters; and

(b) if so, what is the outcome of the talks?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJ-PAYEE): (a) Yes Sir, a delegation from Bang'adesh visited India in September to resume negotiations on sharing of the Ganga waters.

(b) At the end of the talks, an agreement on sharing of the Ganga waters at Farakka and augmenting its flows was reached between the two Governments and initialed. The agreement was signed at the Ministerial level in Dacca on November, 5, 1977. A copy of the Agreement was laid on the Table of the House on 14th November, 1977.

असंगठित श्रम क्षेत्र में श्रमिकों के लिए सामाजिक सुरक्षा योजना

312. श्री सुन्दर सिंह भंडारी : क्या संसदीय कार्य तथा श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने असंगठित श्रम क्षेत्र में खास तौर से थोक व्यापारियों के साथ और उन दुकानों में कार्य करने वाले कर्मचारियों को जहाँ कि कर्मचारियों की संख्या चार से कम हो, सामाजिक सुरक्षा प्रदान करने के प्रश्न पर विचार किया है ;

(ख) यदि हां, तो सरकार उन्हें भविष्य निधि, बोनस, उपदान आदि प्रदान करने के लिए क्या उपाय करने का विचार रखती है; और

(ग) क्या सरकार बीमारी तथा बुढ़ापे की स्थिति में उनके नियोजकों द्वारा उन्हें राहत देना अनिवार्य बनाने का विचार रखती है ?

†[Social Security Scheme for Workers in unorganised labour sector

312. SHRI SUNDER SINGH BHANDARI : Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state :

(a) whether Government have considered the question of providing social security to the workers in the unorganised labour sector, particularly those working with wholesale traders and shops, where the number of employee is less than four ;

(b) if so, what measures Government propose to take in providing benefits of provident fund, bonus, gratuity etc. to them; and

(c) whether Government propose to make it obligatory on the part of employers to provide relief to such workers during their illness and old age ?]

श्रम तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (डा० राम कृपाल सिंह) :

(क) अधिकांश वर्तमान सांविधिक समाज सुरक्षा योजनाय इस समय ऐसे कारखानों, दुकानों, वाणिज्यिक प्रतिष्ठानों आदि पर लागू होती हैं, जिनमें 20 या इससे अधिक व्यक्ति नियोजित हों। इस समय ऐसा कोई प्रस्ताव नहीं है जिसका आशय इन योजनाओं को ऐसे थोक व्यापारियों और दुकानों पर लागू करना हो जिनके यहाँ कर्मचारियों की संख्या चार से कम है तथापि, समाज सुरक्षा की योजनाओं को ग्रामीण श्रमिकों पर भी लागू करने के प्रश्न पर विचार किया जा रहा है।

(ख) और (ग) प्रश्न नहीं उठते।

†[THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KRIPAL SINHA): (a) Most of the existing statutory Social Security Schemes are at present applicable to factories, shops,